

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/01/59/213/241/HDB/2017
NAME OF THE COMPANY	RMS Research Labs Private Limited
NAME OF THE PETITIONER(S)	G. Madhusudhan Reddy
NAME OF THE RESPONDENT(S)	RMS Research Labs Private Limited & (04) Others
UNDER SECTION	59&241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature >
V C	Advide		1 0 2
Y. SURYAWAWA YAWA	Petitiona	9249866556	~ J2°

Counsel for Respondent(s):

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Γ	Name of the Counsel(s)	Design	nation E-mail & Te	elephone No. Signature
	P. Raja Seipalli Raes B. Dileep kund	RIE/2 Edua	cate 994822	1662 Que

P. KIRDD Advock Advock
on behalf of M. Setyendayone
Advocate
(Respondent No p

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri P. Raja Sripathi Rao and Shri P. Vikram, Learned Counsels for the Respondents. At the request of the learned counsels, post the case on 27.11.2017.

Member (T)

Member (J)

Bm